## GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

# LOK SABHA UNSTARRED QUESTION NO. 1287 TO BE ANSWERED ON 28.07.2025

### **Ethical Culling/Sterilization Policy for Overpopulated Wild Species**

#### 1287. DR. M P ABDUSSAMADSAMADANI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is implementing or supporting ethical culling or scientific sterilization programmes to control the overpopulated species of animals such as monkeys and neelgai in conflict-affected districts of Kerala and other States and if so, the details thereof;
- (b) the number of animals sterilized or relocated under such programmes during the last three years and the current year;
- (c) whether any comprehensive policy has been formulated in this regard especially in areas with high incidence of crop depredation; and
- (d) if so, the details thereof along with the criteria used to identify species and conflict zones eligible for such interventions?

#### **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTI VARDHAN SINGH)

(a) to (d) Management of wildlife including mitigation of human-animal conflicts is primarily the responsibility of the concerned State Government/Union Territory administration.

The Wild Life (Protection) Act, 1972, contains adequate provisions to address matters related to the control of wildlife populations and the overall management of wild animals in the country. In particular, Section 11 of the Act empowers the Chief Wildlife Warden of a State/UT to take necessary measures for managing situations arising from human-wildlife conflict.

\*\*\*\*